

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 139 OF 2017

&

APPEAL NO. 140 OF 2017

Dated : 13th February, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

NTPC Limited

.... Appellant(s)

Vs.

M. P. Power Management Company Limited & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s)

: Mr. Ravi Sharma for R-1
Mr. A. Malhotra for R-8

ORDER

As agreed by the learned counsel for the parties, list these matters for hearing on **03.05.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk